

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-70/1992/1685/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
  
Shri Aditya Hazarika,  
District & Sessions Judge,  
Hojai.

Dated Guwahati the 22<sup>nd</sup> March, 2021

Sub: **Casual leave.**

Ref:- Your letter No. DJH/21/32 dtd. 17.03.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 17.03.2021.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-70/1992/1686/A, dated 22.3.2021  
Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.

(b) 22/3/21

**JT.REGISTRAR (VIGILANCE)**

Rda